## NATIONAL COMPANY LAW TRIBUNAL AMARAVATI BENCH

# PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.05.2021 AT 10.30 PM

MD ANGERD PERMITONING	
TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 89/9/AMR/2020
NAME OF THE COMPANY	Ashlar Building Solutions India Pvt Ltd
NAME OF THE PETITIONER(S)	Nippon Alloys Ltd
NAME OF THE RESPONDENT(S)	Ashlar Building Solutions India Pvt Ltd
UNDER SECTION	9 OF IBC

## Counsel for Petitioner(s):

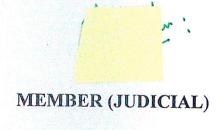
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

#### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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### **ORDER**

At request, list the matter on 08.06.2021.



RSN